

Cut Motions Nos 9 to 14 and 22 to 53
were put and negatived.

(Interruptions)

MR. DEPUTY-SPEAKER : The
question is :

"That the respective sums not
exceeding the amounts on Revenue
Account and Capital Account shown
in the fourth column of the Order
Paper be granted to the President

out of the Consolidated Fund of
India to complete the sums necessary
to defray the charges that will come
in course of payment during the
year ending 31st day of March,
1985, in respect of the heads of
Demands entered in the second
column thereof against Demands
No. 71 and 72 relating to the
Ministry of Law, Justice and
Company Affairs'."

The motion was adopted.

*Demands for Grants, 1984-85 in respect of the Ministry of Law, Justice
and Company Affairs voted by Lok Sabha*

| No. of Demand | Name of Demand | Amount of Demand for Grant on account voted by the House on 14th March, 1984 | | Amount of Demand for Grant voted by the House | |
|---|---|---|----------------|---|----------------|
| | | Revenue Rs. | Capital Rs. | Revenue Rs. | Capital Rs. |
| 1 | 2 | | 3 | | 4 |
| MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS | | | | | |
| 71. | Ministry of Law, Justice and Company Affairs | 12,47,33,000 | 17,000 | 62,36,64,000 | 83,000 |
| 72. | Administration of Justice | 20,91,000 | | 79,56,000 | |

12.22 hrs.

DEMANDS* FOR GRANTS
(GENERAL), 1984-85—CONTD.

Ministry of Agriculture, Ministry of
Rural Development and Ministry of
Irrigation

MR. DEPUTY-SPEAKER : The
House will now take up discussion and
voting on Demand Nos. 1 to 8 relating
to the Ministry of Agriculture,
Demand No. 76 relating to the
Ministry of Rural Development and
Demand No. 67 relating to the
Ministry of Irrigation for which 12
hours have been allotted. (Interruptions)

* Moved with the recommendation
of the President.

Hon. Members present in the
House whose cut motions to the
Demands for Grants have been circu-
lated may, if they desire to move
their cut motions, send slips to the
Table within 15 minutes indicating the
serial numbers of the cut motions they
would like to move. (Interruptions)

Lists showing the serial numbers
of cut motions treated as moved will
be put up on the Notice Board shortly.
In case any Member finds any
discrepancy in the lists he may kindly
bring it to the notice of the Officer at
the Table without delay. (Interruptions)

Motions moved :

"That the respective sums not
exceeding the amounts on Revenue

Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending 31st day of March, 1985, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 1 to 8 relating to the 'Ministry of Agriculture'."

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come

in course of payment during the year ending 31st day of March, 1985, in respect of the heads of Demand entered in the second column thereof against Demand No. 76 relating to the 'Ministry of Rural Development'."

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending 31st day of March, 1985, in respect of the Heads of Demand entered in the second column thereof against Demand No. 67 relating to the 'Ministry of Irrigation'."

(Interruptions)

Demands for Grants, 1984-85 in respect of the Ministry of Agriculture submitted to the vote of Lok Sabha

| No. of Demand | Name of Demand | Amount of Demand for Grant on account voted by the House on 14th March, 1984 | | Amount of Demand for Grant submitted to the vote of the House | |
|-------------------------|---|--|---------------|---|---------------|
| | | Revenue Rs. | Capital Rs. | Revenue Rs. | Capital Rs. |
| 1 | 2 | 3 | | 4 | |
| MINISTRY OF AGRICULTURE | | | | | |
| 1. | Department of Agriculture and Cooperation | 72,07,000 | — | 3,60,35,000 | — |
| 2. | Agriculture | 18,57,29,000 | 301,47,97,000 | 91,86,12,000 | 908,98,83,000 |
| 3. | Fisheries | 3,75,90,000 | 1,66,98,000 | 18,79,47,000 | 8,34,87,000 |
| 4. | Animal Husbandry and Dairy Development | 25,34,05,000 | 7,73,52,000 | 126,70,27,000 | 38,67,58,000 |
| 5. | Forest | 8,55,29,000 | 13,29,000 | 42,76,46,000 | 66,45,000 |
| 6. | Cooperation | 1,32,17,000 | 52,56,04,000 | 6,60,83,000 | 262,80,21,000 |
| 7. | Department of Agricultural Research and Education | 12,93,000 | — | 64,62,000 | — |
| 8. | Payments to Indian Council of Agricultural Research | 22,40,07,000 | — | 112,00,32,000 | — |

*Demand for Grant, 1984-85 in respect of the Ministry of Rural Development
submitted to the vote of Lok Sabha*

| No. of Demand | Name of Demand | Amount of Demand for Grant on account voted by the House on 14th March, 1984 | | Amount of Demand for Grant submitted to the vote of the House | |
|-------------------------------|-------------------------------|--|-------------|---|-------------|
| | | Revenue Rs. | Capital Rs. | Revenue Rs. | Capital Rs. |
| 1 | 2 | 3 | | 4 | |
| MINISTRY OF RURAL DEVELOPMENT | | | | | |
| 76. | Ministry of Rural Development | 156,39,76,000 | 2,96,000 | 781,98,82,000 | 14,78,000 |

Demand for Grant, 1984-85 in respect of the Ministry of Irrigation submitted to the vote of Lok Sabha

| No. of Demand | Name of Demand | Amount of Demand for Grant on account voted by the House on 14th March, 1984 | | Amount of Demand for Grant submitted by the vote of the House | |
|------------------------|------------------------|--|-------------|---|--------------|
| | | Revenue Rs. | Capital Rs. | Revenue Rs. | Capital Rs. |
| 1 | 2 | 3 | | 4 | |
| MINISTRY OF IRRIGATION | | | | | |
| 67. | Ministry of Irrigation | 23,74,18,000 | 5,60,36,000 | 112,72,91,000 | 11,49,79,000 |

(Interruptions)

SHRI M. RAM GOPAL REDDY (Nizamabad) : Mr. Deputy Speaker, It is indeed a matter of great satisfaction that there is a general improvement in the production of foodgrains in the country.

I congratulate the hon. Minister of Agriculture on our country achieving a record production of foodgrains even in spite of floods and drought in some parts. Never before our country attained such a high level of production in foodgrains.

But the production of oilseeds is not upto the mark and we continue to

import huge quantities of oil from other countries. The production of oilseeds in our country should be improved by employing modern means of agriculture like sowing quality seeds, using fertiliser, weeding the fields in proper time and provision of irrigation facilities. It should be made obligatory on the part of farmer to produce oilseeds along with the other crops in the field.

We have been cautioning the Government that sugar production is going down day by day. From 84 lakh tonnes, sugar production has gone down this year to 65 lakh tonnes.

Such a steep fall in sugar

production never took place and if the same policy of the Government of huge releases and non-payment of cane price continues, I am afraid, we will go back to the days when the production of sugar was only 38 lakh tonnes. Due to scarcity of production, sugar was sold at the rate of Rs. 10 15/- a KG. Such a situation will have its adverse effect on our whole economy.

As such, I request the Government of India to give more incentives to sugar factories so that they may pass them on to the cane growers.

If this is not done, I am sure that production of sugar will go down gradually and India would become a deficit cane producing country.

Wild life is on the decline in our country. The population of tigers and lions is depleting though the Government is making efforts to increase their numbers. Shooting of wild animals should be totally banned. No man with a rifle in hand should be allowed to enter any forest. Stringent punishment should be meted out to poachers.

The land is being denuded of forests especially in Andhra Pradesh in spite of the directive of the Central Government to preserve forests.

The Andhra Pradesh Chief Minister Shri N.T. Rama Rao does not know ecology. He is simply trying to ridicule the Central Government for putting a ban on cutting the trees. I am afraid, if the Chief Minister is allowed to continue this policy, he would convert the entire area of Andhra Pradesh into a desert. The reason for the loss of fertility of the soil is that it is deprived of green manure for want of forests on the land. We are using inorganic fertilisers instead of green manure. This will spoil the fertility of the land still further in the long run.

Rayaaseema has already become

a drought-stricken area by denudation of land of its forest wealth and very soon the entire Andhra Pradesh may be engulfed by drought and famine.

I would, therefore, request the Minister of Agriculture to issue a stern warning to the Chief Minister of Andhra Pradesh in this regard.

(Interruptions)

MR. DEPUTY-SPEAKER : Until order is restored in this part of the House, I am not going to hear anything from there.

SHRI BHOGENDRA JHA (Madhubani) : I beg to move :

“That the Demand under the Head ‘Department of Agriculture and Cooperation’ be reduced by Rs. 100.”

[Need to modernise the rice mills at Jayanagar and milk processing plant at Madhipur in Bihar.] (1)

“That the Demand under the Head ‘Department of Agriculture and Cooperation’ be reduced by Rs. 100.”

[Failure to ensure enforcement of money-lending, debt-relief and debt-cancellations laws.] (3)

“That the Demand under the Head ‘Agriculture’ be reduced by Rs. 100.”

[Need to provide funds for goat breeding in Jalay block in Darbhanga district of Bihar.] (7)

“That the Demand under the Head ‘Agriculture’ be reduce by Rs. 100.”

[Need for funds for housing for goat breeding units in Madhubani district of Bihar.] (8)

“That the Demand under the Head ‘Agriculture’ be reduced by Rs. 100.”

[Need for financing goat breeding units run by several youths formally trained about 2 years ago in village Ehhaparari under

Khajoli block within Madhubani
Regional Rural Bank Area.] (9)

"That the Demand under the
Head 'Agriculture' be reduced by
Rs. 100."

[Need to provide funds for
poultry farms run by trained
unemployed youth already trained
more than two years back in
Madhubani district of Bihar.] (10)

"That the Demand under the
Head 'Agriculture' be reduced by
Rs. 100."

[Need for exempting the farmers
and other weaker sections from
payment of interest for the
sanctioned subsidies in the districts
of Madhubani, Darbhanga and
other districts in Bihar.] (11)

"That the Demand under the
Head 'Agriculture' be reduced by
Rs. 100."

[Need to return the amounts of
interest to the farmers already
charges for subsidies.] (12)

"That the Demand under the
Head 'Fisheries' be reduced by
Rs. 100."

[Need to promote fisheries on
modern lines, particularly in the
numerous tanks in the villages and
dead river beds in North Bihar.]
(27)

"That the Demand under the
Head 'Animal Husbandry and Dairy
Development' be reduced to Re. 1."

[Failure to ensure starting of
poultry, piggery goat breeding an
dairy farming on modern lines in
every block of Bihar.] (28)

"That the Demand under the
Head 'Animal Husbandry and Dairy
Development' be reduced by Rs. 100."

[Need to ensure proper treatment
of goats in Benipatti and Bisfi
blocks of Madhubani and Jaley
block of Darbhanga district in
Bihar.] (29)

"That the Demand under the
Head 'Animal Husbandry and Dairy
Development' be reduced by Rs. 100."

[Need for providing facilities and
monetary assistance for dairy
farming, poultry, piggery and
goat breeding on modern lines
among the unemployed youths
from the poorer sections under
the self-employment schemes.]
(30)

"That the Demand under the
Head 'Forest' be reduced by Rs. 100."

[Need of planting mage, cocount,
and other trees along the railway
lines, roads and canals in the
country.] (31)

"That the Demand under the
Head 'Cooperation' be reduced by
Rs. 100."

[Need to start cooperative fruit
processing industries in Madhu-
bani, Darbhanga and Oini in
Bihar.] (32)

"That the Demand under the
Head 'Cooperation' be reduced by
Rs. 100."

[Need to form separate co-
operatives for agricultural
labourers and marginal farmers
in every panchayat.] (33)

"That the Demand under the
Head 'Agriculture' be reduced to
Re. 1."

[Failure to ensure excavation of
all the State owned water tanks
in Madhubani, Darbhanga and
other district of Bihar to develop
fisheries and makhana production
on Modern lines.] (170)

"That the Demand under the
Head 'Fisheries' be reduced by
Rs. 100"

[Failure to ensure excavation of
all the State owned water tanks
in Madhubani, Darbhanga and
other districts of Bihar to develop
fisheries and makhana production
on modern lines.] (195)

"That the Demand under the Head 'Department of Agricultural Research and Education' be reduced by Rs. 100."

[Need of research and widespread propagation of Paharia Dal which is richer in protein contents than thin Soyabeen.] (34)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need of concentrating on research on new and better varieties of pulses and oilseeds.] (35)

SHRI T. R. SHAMANNA
(Bangalore South) : I beg to move :

"That the Demand under the Head 'Ministry of Agriculture' be reduced by Rs. 100."

[Need to give bonus to farmers whose yield is more than the target fixed.] (17)

"That the Demand under the Head 'Ministry of Agriculture' be reduced by Rs. 100."

[Need to take effective steps to make agriculture a profitable industry.] (18)

"That the Demand under the Head 'Ministry of Agriculture' be reduced by Rs. 100."

[Need to propogate mixed farming.] (19)

"That the Demand under the Head 'Ministry of Agriculture' be reduced by Rs. 100."

[Need to use more non-chemical manure for agriculture.] (20)

"That the Demand under the Head 'Ministry of Agriculture' be reduced by Rs. 100."

[Need to give remunerative prices for agricultural produce.] (21)

SHRI R. L. P. VERMA
(Kodarma) : I beg to move :

"That the Demand under the Head 'Agriculture' be reduced by Rs. 100."

[Need to achieve self-sufficiency in food production.] (142)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to remove frustration and stagnation among scientists in ICAR and its institutes and to create a congenial atmosphere for the working scientists.] (143)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to provide an independent machinery at the Government level to redress the grievances of ICAR scientists.] (144)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to formulate a uniform promotion policy for the ICAR scientists in the five yearly assessment scheme.] (145)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to take appropriate action against those indicted in the Supreme Court judgement in ICAR.] (146)

"That the Demand under the Head 'Payment to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need for an affective independent machinery to redress the grievances of agricultural scientists.] (147)

"That the Demand under the Head 'Payment to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need for a thorough probe into working of ICAR and its institutes by a high level Parliamentary Committee.] (148)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to implement the Supreme Court judgement on ICAR.] (149)

"That the Demand under the Head 'Payments to Indian Council of Agricultural Research' be reduced by Rs. 100."

[Need to weed out corrupt practices in agricultural research and for manipulating awards without achievements and to take action against those indulging in such practices.] (150)

"That the Demand under the Head 'Department of Agriculture and Cooperation' be reduced to Re. 1."

[Failure to set up a goat and sheep breeding and research centre at Ganvan-Tistri in Parasnath hilly area of Chhotanagpur.] (151)

"That the Demand under the Head 'Department of Agriculture and Cooperation' be reduced to Re 1."

[Failure to set up a rabbit breeding and research centre at Koderma in (Bihar).] (152)

SHRI BHOGENDR A JHA : I beg to move :

"That the Demand under the Head 'Ministry of Rural Development' be reduced to Re. 1."

[Failure to ensure implementation of the land ceiling laws.] (1)

"That the Demand under the Head 'Ministry of Rural Development' be reduced to Re. 1."

[Failure to clear for President's assent the West Bengal land Reforms (Amendment) Bill.] (2)

"That the Demand under the Head 'Ministry of Rural Development' be reduced by Rs. 100."

[Need to ensure enforcement of tenancy laws and protecting the interests of share-croppers and tenants.] (3)

"That the Demand under the Head 'Ministry of Rural Development' be reduced by Rs. 100."

[Need to connect Bisfi, block headquarter to its sub-divisional headquarter Bennispati via 'Passomi Baron in Madhubani district of Bihar by road under R.L.E.G.P.] (4)

"That the Demand under the Head 'Ministry of Rural Development' be reduced by Rs. 100."

[Need to connect Kakaroul-Nersam-Jagban under Bisfi block, Narar Chowk-Basopatti under Basopatti block and Bhajauti Simli-Champa-Chhatauni in Madhubani district of Bihar by road under R.L.E.G.P.] (5)

"That the Demand under the Head 'Ministry of Rural Development' be reduced by Rs. 100."

[Need to connect Khirma in Darbhanga district with Bisfi Khangraitha and Passomi under Bisfi block in Madhubani district in Bihar by road under R.L.E.G.P.] (6)

"That the Demand under the Head 'Ministry of Rural Development' be reduced by Rs. 100."

[Need to connect Uchaitha block under Bennispati block with Trimochan and Shahaghat under Madhawapur block in

'84-85-Min of Agrl.-Min
of R.D., & Min of Irrgn.

Madhubani district of Bihar by
read under R.L.E.G.P.] (7)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to give work to the agri-
cultural labourers' co-operative
societies in Madhubani and
Darbhanga districts of Bihar
under R.L.E.G.P.] (8)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to undertake the work of
digging tanks in North Bihar
under R.L.E.G.P.] (9)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need for subsidising and popu-
larising hand-run (BAWA)
pumping sets.] (10)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need for immediate payment of
the sanctioned subsidy by
D.R.D.A., Madhubani, Darbhanga
and other districts of Bihar.] (11)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need for granting subsidy for
tubewells of pucca earthen
boring pipes working in
Manjachchi, Benipur, and other
blocks of Darbhanga and
Madhubani districts of Bihar.]
(12)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced to Re 1."

[Failure to initiate Rural Land-
less Employment Guarantee
Projects in Bihar up till now.]
(21)

'84-'85-Min of Agrl.-Min
of R.D., & Min of Irrgn.

SHRI T.R. SHAMANNA : I beg
to move :

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to take steps to make land
reforms successful.] (13)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to make Panchayat a mini-
village Government.] (14)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to take steps to check
fragmentation of land.] (15)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to start more agro-based
industries in rural areas to check
exodus of rural population to
urban areas and to improve the
economy of rural areas.] (16)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need for early completion of
the drinking water schemes in
rural areas.] (17)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to build more rural roads
to link villages.] (18)

"That the Demand under the
Head 'Ministry of Rural Development'
be reduced by Rs. 100."

[Need to grow more useful trees
in rural areas.] (19)

SHRI BHOGENDR A JHA : I beg
to move :

"That the Demand under the
Head 'Ministry of Irrigation' be
reduced to Re. 1."

[Failure to secure approval of Nepal for speedy completion of multi-purpose dams over rivers Kosi, Karauli, Bagmati, Rapti, Pancheshwar and Kamla.] (1)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need of subsidising and popularising earthen Irrigational tube-wells manufactured in village Ijarahata under Manjahehi block within Darbhanga district of Bihar.] (2)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need to subsidise and popularise the hand-operated pumping sets for irrigational purposes.] (3)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for popularising combined earthen tube-wells and hand-operated pumping sets in Bihar for small and marginal farmer and agriculture labourers.] (4)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for installing hand-operated pumping sets for irrigation purposes in Bihar.] (5)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need to expedite the construction of multi-purpose dam on river Kosi at Barahkshetra to generate 3300 M.W. of hydel power.] (6)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need to construct a multi-purpose dam at Nunther to generate cheap hydel power.] (7)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for constructing a sluice gate and channels from river Bachcha-rajah near village Janki under Basepatti block in Madhubani district of Bihar.] (8)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need of converting Adhawara flood control scheme in Bihar into flood control-cum-irrigation project.] (9)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for linking Adhawara and Bagmati project in Bihar with the multi-purpose dam project in Nepal to make them more effective.] (10)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for connecting river Dhons-Bagmati from Karaharaghat to Seelighat in Benipatti block in Madhubani district of Bihar.] (11)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need for correcting the unnatural southward curve of the western Kosi canal to the west of river Kamla in Madhubani district of Bihar.] (12)

“That the Demand under the Head ‘Ministry of Irrigation’ be reduced by Rs. 100.”

[Need to pay compensation based on prevalent market prices for the land acquired for the western Kosi canal in Madhubani district of Bihar.] (13)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need of constructing embankments with sluice-gates on both sides at Akasharghat and Balaharghat on Dhons-Bagmati rivers in Madhubani district of Bihar.] (14)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need of finalising talks with Nepal Government for multi-purpose dam over river Kosi at Barakhshetra.] (15)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need of constructing multi-purpose dams over rivers Kamla at Sisapani and over Bagmati at Nunther.] (16)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need of constructing multi-purpose dams over rivers Marnali, Pancheshwar and Rapti.] (17)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need for completing western Kosi canal on schedule.] (18)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need for constructing sluice-gate-cum-bridges at Muraitha and Hariharpur-Kaligaon across river Khiroi in Darbhanga district.] (19)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need of providing drainage system in the water-logged land under Jogiara, Jaley and Shashipur

Gram Panchayat in Darbhanga district of Bihar.] (20)

SHRI T.R. SHAMANNA : I beg to move :

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need to complete speedily the irrigation projects by providing more funds.] (23)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need to make river valley projects viable.] (24)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need to desilt the reservoirs of irrigation projects.] (25)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need to give priority to small and medium Irrigation projects.] (26)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need for early settlement of all river water disputes.] (27)

"That the Demand under the Head 'Ministry of Irrigation' be reduced by Rs. 100."

[Need to give priority in allotment of funds to backward low potential Irrigation areas.] (28)

SHRI R.L.P. VERMA : I beg to move :

"That the Demand under the Head 'Ministry of irrigation be reduced to Re.1"

[Failure to provide funds for irrigation of all the cultivable

lands through lift and medium irrigation schemes in Chhotanagpur.] (102)

"That the Demand under the Head 'Ministry of Irrigation' be reduced to Re. 1."

[Failure to cancel Upper Sakri Reservoir Project and Tilliay Dhadhar Diversion Scheme and to utilise the amount sanctioned therefor to start small schemes in Chhotanagpur.] (103)

MR. DEPUTY-SPEAKER : Shri Bheravadan K. Gadhavi will now speak.

SHRI BHERAVADAN K. GADHAVI (Banaskantha) : Mr. Deputy-Speaker, Sir, it is very unfortunate that the prophecy that Lord Curzon made a long time back that the Indian agriculture is a gamble in monsoon has still not ceased to be so. It is creditable—the credit goes to the agriculturists and it has been accepted by the Government in the present Budget also—that the agricultural production has taken the economy out of the woods. But on the part of the Government, I feel, greater efforts and attention and emphasis need to be exercised in the sphere of agriculture. Presently when we examine the agricultural production vis-a-vis the important factor of irrigation, it causes a little dismay because millions and millions of cusecs of water is still going down the sea. For example, the Narmada. Pandit Jawaharlal Nehru laid the foundation stone in 1964, but still the project has not been completed, and it is stated that it will be completed within the next decade. Can we really afford to have such delays in implementation? There may be economic problems, there may be financial stringencies, but when we consider that our economy is mainly based on agriculture, then topmost priority in tapping the resources of water needs to be given, and I am sure that Government would take care of it.

The hon. friends on the other side who are now shouting and are making a mockery of this House claim that they always take up the cause of agriculture. But today when this very important subject is under discussion in the supreme body of this country, look at them, what are they doing, what is their response to the agricultural problems of this country. They have thrown away their responsibility to the winds, and all the love they claim to have for the agriculturists and about which they shout from rooftops is only superficial. It is quite evident from today's gesture; they are not allowing discussion on this very important subject. I would wish that better senses prevail upon them and they behave with a little responsibility. If they do not do it, then I would say, in all humility, that they are not showing any responsibility whatsoever and they are throwing away all the norms to the winds.

Mr. Deputy-Speaker, Sir, in the sphere of agricultural production, our achievements are great no doubt, but every year we apprehend as to what would be our fate next year. There are vast areas with arid zones. I have seen the people during times of famine and drought. Their miseries are intolerable and unspeakable. I have seen the farmers digging the earth for their livelihood. To ameliorate their conditions, I once again repeat that all the rivers must be tapped. We are facing the problem of drinking water even. The sub-soil water is going down and down, and if we do not tap the natural resources of water, I am afraid, the country that we want to make, a flourishing country in the sphere of agriculture and a self-sustaining economy, would remain only a dream far away from being a reality.

Sir, in our 20-Point Programme, our Prime Minister Shrimati Indira Gandhi has given emphasis on development and production of pulses. It is the staple food for the poor man. It prevents malnutrition and brings health to the poor man. We have promised health to every one by 2,000 A.D. If

nutritional food is not made available in adequate quantities and at reasonable prices, I am afraid that this object which we want to achieve will not be achieved. In Gujarat there is an Agricultural University in Dhantiwada. But I am constrained to submit that the progress of this University is still hampered and it is not coming up to the expectations. I would request the hon. Minister that the ICAR should be asked to give more assistance to it and at least the development envisaged in the Master Plan should be accomplished within five or six years.

To-day we speak about unemployment. The greatest sector where sufficient employment avenues could be opened for our youth is the agricultural sphere and, therefore, taking into account the totality of agriculture and its role in the development of this country, I am sure nobody would deny that it has got a pivotal role to play. We take pride of our Jawans and Kisans. For Jawans, I am every happy, the Government is most concerned and all types of facilities and welfare programmes for their benefit are being chalked out and implemented. But, to sustain them, the second line of defence is the agriculturist of this country. To-day the cost of inputs is rising alarmingly. One would wish that prices of agricultural products should be reasonable but one would also wish that in that case the cost of inputs also should be reasonable.

We have made tremendous progress in the sphere of oil production. To-day diesel and crude oil, if we can provide them to the agriculturists at cheaper rates, I am sure it would go a long way in helping agricultural production and relieving the farmers from financial strains. Of course, the mammoth electrification programmes and energisation of enough wells is undertaken but undeniably it can be stated that electricity is very erratic in this country. The farmer is not sure for how much time he will get power for his agricultural purposes. Therefore, he has to fall back on diesel and crude oil pump sets. For his

tractors and other implements he needs diesel. Therefore, I would suggest that some concession in the sphere of diesel and crude oil should be given.

In the sphere of fertiliser, I am very happy to say, the Government is aware of the problem. But still I would say that more fertilisers at cheaper costs should be provided to the farmers along with good seeds. Also I would wish that since agriculture is prone to suffer from the vagaries of weather, insurance of agricultural production is a must to make it modern which we all talk about.

Lastly I would submit that we have made a break-through in the sphere of production of wheat and rice. But because of the fact that a large number of textile mills are sick, the consumption of yarn and production of cloth has dwindled and it has affected the production of cotton which is the prime cash crop of the farmers. I would wish that in this sphere Government pay more attention and see to it that the farmers get remunerative prices for their cash crops like cotton, castor oil seeds, etc.

I wanted to speak more and deal with matters relating to figures of production and various other aspects on these Demands but, I am sorry the learned friends opposite standing and shouting as if they are shouting in the streets are hampering a very vital discussion on the subject.

Therefore I once again, while insisting that the water resources should be tapped and more encouragement should be given to the farmers, support the demands for grants.

श्री वृद्धि चन्द्र जैन (बाड़मेर) :
उपाध्यक्ष महोदय, कृषि अनुदान की मांगों पर मैं अपने विचार सदन के समक्ष रखना चाहता हूँ। कृषि के क्षेत्र में हम आत्मनिर्भर हुए हैं। परन्तु हमारी आत्मनिर्भरता स्थाई नहीं है। अभी तक हमारी

कृषि का विकास मानसून पर निर्भर है। कृषि के क्षेत्र में आत्म-निर्भर होने के लिए हमें सिंचाई का क्षेत्र बढ़ाना होगा। सिंचाई की दृष्टि से अभी तक देश में बीस प्रतिशत की ही उपलब्धि हो सकी है। राजस्थान नहर के निर्माण का कार्य 1965 से हाथ में लिया गया था। अगर, तीव्र गति से काम होता तो 70 करोड़ रुपए में सन् 1970 में ही काम हो जाता। इस नहर के एवं अन्य नहरों के निर्माण में केन्द्र और राज्य सरकारों ने जो लक्ष्य रखें, उनकी पूर्ति नहीं हुई। पिछले चार वर्षों से राजस्थान नहर का निर्माण काफी तीव्र गति से चल रहा है। जिसके कारण वह जैसलमेर जिले में पहुंच गई है और आगे निर्माण का कार्य चल रहा है। प्रथम एवं द्वितीय फेज का निर्माण सन् 1985 के मार्च तक पूरा करने के लिए राज्य सरकार ने बीड़ा लिया है। केन्द्र सरकार ने राजस्थान सरकार को चालीस करोड़ की विशेष सहायता देकर इस कार्य की गति बढ़ाई है। राजस्थान सरकार ने पांच लिफ्ट कैनल और एक फ्लो कैनल लीलुआ ब्रांच जिसे सागरमल कोपा ब्रांच कहते हैं, की योजना बनाई है जिसकी स्वीकृति के लिए केन्द्र सरकार सहयोग दे और विशेष सहायता चालीस करोड़ रुपए के रूप में दे ताकि 1984-85 में लिफ्ट योजना और लीलुआ ब्रांच की योजना का कार्य हाथ में लिया जा सके और इस रेगिस्तानी क्षेत्र में सिंचाई का काम चालू हो सके। राजस्थान नहर के द्वारा जैसलमेर जिले में सिंचाई के लिए पानी पहुंच गया है। उसी प्रकार बाड़मेर जिले में लीलुआ ब्रांच के द्वारा गडरा रोड तक पहुंचाने की योजना है उसको स्वीकृत करके इसी वर्ष कार्य शुरू किया जाना चाहिए और सिंचाई के लिए

और पीने के पानी के लिए पानी को बाड़मेर और जैसलमेर क्षेत्र में पहुंचाना चाहिए।

आई० आर० डी० पी० में डेड़ करोड़ परिवारों को छठी योजना में गरीबी रेखा के ऊपर उठाया है। मेरी मांग है कि सातवीं योजना में सभी गरीब परिवारों को सम्मिलित किया जाना चाहिए। आई० आर० डी० के बारे में नैशनेलाइज्ड बैंक द्वारा जो ऋण दिया जाता है वह किसानों को समय पर नहीं मिलता है जिससे उनको बड़ी परेशानी होती है। इसलिए समय पर उनको ऋण दिया जाना चाहिए।

पंजाब रीअर्गिनाइजेशन ऐक्ट, 1966 के अन्तर्गत जो हैड वर्क्स सतलज-रावी-व्यास में स्थापित किये गये हैं उनका मैनेजमेंट भाखड़ा व्यास मैनेजमेंट बोर्ड को दिया जाना चाहिए। परन्तु अभी तक हैड वर्क्स रोपड़, फीरोजपुर और हरिके में 8 वर्ष होने पर भी नहीं दिये गए हैं। अतः केन्द्र सरकार तुरन्त ही हैड वर्क्स भाखड़ा व्यास नियंत्रण बोर्ड के अन्तर्गत देने के लिए पंजाब सरकार पर प्रभाव डाले, क्योंकि अभी तक वह हैड वर्क्स पंजाब सरकार के नियन्त्रण में है जिसके कारण सिंचाई का पानी राजस्थान को जब आवश्यकता होती है नहीं मिलता है जिससे फसलें बर्बाद हो जाती हैं। मरु विकास की योजना ग्रामीण विकास का एक अंग है। मरु विकास कार्यक्रम के अन्तर्गत रेगिस्तानी जिलों के लिये, जिसमें 11 जिले राजस्थान के, 4 जिले हरियाणा के, 3 जिले गुजरात के और हिमाचल प्रदेश और काश्मीर के लद्दाख का क्षेत्र आता है, उनके लिए 50 करोड़ रुपए केन्द्रीय सरकार द्वारा और 50 करोड़ रुपए राज्य सरकारों द्वारा निर्धारित

किए गए हैं, जब कि पहाड़ी क्षेत्रों में जिसमें हिमालय का क्षेत्र, बंगाल का दार्जिलिंग, उत्तर प्रदेश का गढ़वाल, असम का क्षेत्र और पश्चिम में महाराष्ट्र, कर्नाटक और केरल आते हैं, के लिए 560 करोड़ रुपये का योजना में प्रावधान है।

यह प्रश्न मैंने पहले भी 15 दिसम्बर को किया था जब कि मिड टर्म एग्जल आफ दी प्लान आया था, उस समय 14 दिसम्बर, 83 को योजना मंत्री जी ने इस बात की अहमियत को माना था कि रेगिस्तानी क्षेत्र को पहाड़ी क्षेत्र के समकक्ष लाया जाना चाहिए, परन्तु उन्होंने यह कठिनाई जाहिर की थी कि छठी पंचवर्षीय योजना की समाप्ति के अवसर पर अगर यह प्रावधान किया गया तो योजना में डिस्टॉरशन्स होंगे। मेरा निवेदन है कि इसी वर्ष 1984-85 में 90 परसेंट अनुदान और 10 परसेंट लोन जो पहाड़ी क्षेत्रों के लिये मिलता है, वह प्रावधान करना चाहिए और इस वर्ष 100 करोड़ रुपये का प्रावधान किया जाना चाहिए और फिर 7वीं पंचवर्षीय योजना में इसके लिये 700 करोड़ रुपये का प्रावधान किया जाना चाहिए। ग्रामीण विकास विभाग को भी इस कार्यक्रम को हाथ में लेना चाहिए।

राजस्थान और गुजरात के दरम्यान 1966 में माही बजाज सागर, एवं कडाना बांध के बारे में यह तय हुआ था कि नर्बदा के अवार्ड का फैसला होने से पहले-पहले माहीसागर का पानी गुजरात के खेड़ा जिले को मिलेगा और निर्णय के बाद वह पानी बाड़मेर और जालौर जिले को सिंचाई के लिए मिलेगा। इसके बारे में अभी तक गुजरात सरकार ने मान्यता नहीं दी है। केन्द्रीय सरकार गुजरात सरकार पर

दबाव डाले कि उक्त एग्रीमेंट का परिपालन किया जाये।

गांधी सागर, राणा प्रताप सागर, जवाहर सागर के बारे में राजस्थान सरकार और मध्यप्रदेश सरकार के दरम्यान यह समझौता हुआ था कि पानी और बिजली का प्रयोग दोनों जगह बराबर किया जाये, परन्तु मध्यप्रदेश के किसान सैकड़ों छोटे बांध बनाकर गोंदी सागर कैचमेंट एरिया बनाकर गांधी सागर के पानी की कमी कर रहे हैं। केन्द्रीय सरकार मध्यप्रदेश सरकार पर दबाव डालकर उक्त एग्रीमेंट को कार्यान्वित कराये।

आई० आर० डी० योजना जिसके अन्तर्गत छठी पंचवर्षीय योजना में डेढ़ करोड़ परिवारों को गरीबी की रेखा से बाहर करने की योजना है, उसका परिपालन ठीक तरह से हो रहा है, परन्तु राष्ट्रीयकृत बैंकों द्वारा लोन और सबसीडी की राशि समय पर न देने के कारण किसानों में असन्तोष है। राष्ट्रीयकृत बैंक समय पर राशि प्रदान करें और अनुदान का पूरा हिस्सा अनुसूचित जातियों, जनजातियों और कमजोर वर्ग को मिले, इसका प्रावधान होना चाहिये। आई० आर० डी० के अन्तर्गत जो स्माल और माजिनल फार्मर की डिफीनिशन डैजर्ट एरिया के लिए की गई है, वह उपयुक्त नहीं है। डैजर्ट एरिया में लैंडलैस के लिए 50 बीघा तक जमीन का होना आवश्यक होता है परन्तु स्माल और माजिनल फार्मर की डिफीनिशन आई० आर० डी० के अन्तर्गत की गई है उसमें 75 बीघा माजिनल फार्मर और 150 बीघा स्माल फार्मर के लिए किया जाना चाहिये जिससे कि गरीबी की रेखा के

'84-'85-Min of Agrl.-Min
of R.D. & Min of Irrgn.

'84-85-Min of Agrl.-Min
of R.D. & Min of Irrgn.

मामले में सही निर्णय लिया जा सके। इस सम्बन्ध में केन्द्रीय सरकार को राज्य सरकार से राय मांगनी चाहिये कि जो हमने सुझाव दिये हैं उसकी पुष्टी होती है। हमारे किसानों ने अच्छे बीजों, रासायनिक खाद और आधुनिक तकनीकों का उपयोग करके कृषि का उत्पादन बढ़ाया है। हमें इस बात की खुशी है और गर्व से हमारा सिर ऊंचा हो गया है। हमें कृषि उत्पादन पर जोर देते हुए विकास की ओर बढ़ना है। विशेषतौर पर हमें इस बात पर जोर देना है कि नहरों के निर्माण की गति में तेज़ी लाई जाए और उनके निर्माण के टारगेट को पूरा किया जाए। हमें विश्वास है कि हम उन टारगेट्स को पूरा करेंगे और अवश्य ही तरक्की करेंगे। आज हमारा देश प्रगति कर रहा है। इसमें कोई शक नहीं है कि श्रीमती इन्दिरा गांधी के नेतृत्व में देश और प्रगति करेगा, देश खुशहाल होगा और गरीबी मिटेगी। आज आवश्यकता इस बात की है कि राष्ट्र के निर्माण और राष्ट्र की प्रगति के लिए हम सब एकजुट होकर कार्य करें।

श्री राम प्यारे पनिका (रावटसंगंज)
उपाध्यक्ष महोदय, मैं कृषि मंत्रालय,
ग्रामीण विकास मंत्रालय और सिंचाई
मंत्रालय की मांगों का समर्थन करता हूँ
और विरोधी पक्ष के कटौती-प्रस्तावों का
घोर विरोध करता हूँ।

मैं शुरू में ही अपने देश की नेता,
श्रीमती इन्दिरा गान्धी, और कृषि मंत्रालय
से सम्बन्धित मन्त्रियों और अधिकारियों
को बधाई देना चाहता हूँ कि इस साल
114 करोड़ टन गल्ला पैदा हुआ है। इसके
लिए जहाँ कृषि मंत्रालय बधाई का पात्र
वहाँ हमारे साइंटिस्ट्स भी बधाई के

पात्र हैं और सबसे बढ़ कर हमारे देश के
किसान बधाई के पात्र हैं, जिन्होंने नई
तकनीकों को अपना कर और सरकार द्वारा
दी जाने वाली विभिन्न सुविधाओं से लाभ
उठा कर कृषि उत्पादन में वृद्धि की है।
एक ओर हमने कृषि के क्षेत्र में नई-नई
खोजें की हैं और दूसरी ओर फर्टिलाइजर
का उत्पादन बढ़ाया है और किसानों को
खाद, सस्ते बीज और कीटनाशक दवाएं
उपलब्ध कराई हैं। इसीलिए हमारे देश
में 114 करोड़ टन का रिकार्ड उत्पादन
हुआ है, जिससे हमारे देश का सिर ऊंचा
हुआ है। आज किसानों के हिमायती बनने
वाले लोग इस महत्त्वपूर्ण चर्चा में भाग
नहीं ले रहे हैं। इसके लिए किसान उनको
कभी माफ नहीं करेंगे। वे जिस तरह का
व्यवहार कर रहे हैं, देश उसको कभी क्षमा
नहीं करेगा।

हमारे ग्रामीण विकास के कार्यक्रम
और लोगों को गरीबी की रेखा से ऊपर
उठाने के कार्यक्रम सफलतापूर्वक चल रहे
हैं और हम अपने लक्ष्य तक पहुंचने जा
रहे हैं। इस कार्यक्रम में कुछ कमियां हो
सकती हैं, लेकिन इसमें कोई सन्देह नहीं है
कि हरिजनों और आदिवासियों को ऊपर
उठाने की दिशा में हम आगे बढ़ रहे हैं।

कृषि मंत्रालय ने उत्पादन बढ़ाने के
लिए किसानों को जो सुविधाएं दी हैं,
उसके लिए हम उसे बधाई देना चाहते हैं।
कृषि मंत्रालय ने किसानों को उचित दाम
देकर उनके मनोबल को ऊंचा उठाया है।
मुझे आशा है कि आने वाले वर्ष में भी
कृषि मंत्रालय, ग्रामीण विकास मंत्रालय
और सिंचाई मंत्रालय इसी प्रकार दक्षता
से काम करते रहेंगे। हमने सिंचाई को
महत्व देते हुए उसको 20 सूत्रीय कार्यक्रम

के पहले प्वाइंट के रूप में रखा है। आप को जान कर प्रसन्नता होगी कि पूरे देश के लिए हमने सिंचाई का जो लक्ष्य रखा था, वह हम पार कर रहे हैं।

मुझे निर्वेदन केवल यह करना है कि उत्तर प्रदेश के अन्दर खास कर मेरे जिले मिर्जापुर में बहुत सी सिंचाई योजनाएं अधूरी पड़ी हुई हैं जैसे कनहर सिंचाई परियोजना, सोन लिफ्ट योजना, बेलन बकहर डाइवर्शन, बाणसागर परियोजना, शारदा कैनल परियोजना और 36 बन्धियों के कमांड एरिया को बनाने की योजना, ये सारी योजनाएं पूरी नहीं की जा रही हैं। फलस्वरूप सिंचाई सनय से नहीं हो पा रही है। मेरा केन्द्रीय सरकार से अनुरोध है कि इनके लिए धन उपलब्ध करा कर इनको एक निश्चित समय के अन्दर पूरा कराए क्योंकि प्रदेश सरकार संसाधनों की कमी की वजह से इन योजनाओं को पूरा नहीं कर पा रही है।

देश में सरकार ने 6 प्रकार के विशेष एरिया घोषित किए हैं—एक सूखा वाला एरिया, एक बाढ़ से प्रभावित एरिया, हिली एरिया, ट्राइबल एरिया और कोस्टल एरिया। इन में से चार समस्याएं हमारे जनपद मिर्जापुर के अन्दर मौजूद हैं। इस लिए डी० पी० ए० पी० के अन्दर जो ब्लाक हटा दिए गए हैं उनको पुनः शामिल करके उसके अन्तर्गत प्रस्तावित योजनाओं को पूरा करने का आदेश केन्द्र सरकार प्रदेश सरकार को दे और इसके लिए आवश्यक धनराशि भी उपलब्ध कराए।

मैं कुछ और भी सुझाव देना चाहता हूं। ग्रामीण विकास के सम्बन्ध में प्रधान मंत्री जी ने बार-बार यह घोषणा की है कि इसके लिए बैंक्स आगे आयें और अपना सहयोग दें, परन्तु उनका अपेक्षित सहयोग

नहीं मिल रहा है और जहां सहयोग मिल भी रहा है उसमें ऋष्टाचार की बहुत बड़ी शिकायत है। साथ-साथ मैं यह भी कहना चाहूंगा कि आइ० आर० डी० के अन्तर्गत जो सामान बट रहा है वह घटिया किस्म का है और उसमें ग्राम पंचायतों का भी सहयोग भी अधिकारियों द्वारा बड़े पैमाने पर नहीं लिया जा रहा है केवल कुछ जिलों को छोड़ कर। इसलिए इन कार्यक्रमों के ऊपर विशेष रूप से ध्यान दिया जाए और निगरानी रखी जाय।

ये जो कार्यक्रम हमने लिए हैं बहुत सी राज्य सरकारें उनको पूरा नहीं कर रही हैं। उदाहरण के लिए पश्चिम बंगाल की सरकार जो कम्युनिस्टों के हाथ में है, सी० पी० एम० के हाथ में है, वह केवल 14 प्रतिशत धनराशि को खर्च कर रही है और अन्य धनराशि अनावश्यक गैर-उत्पादक कार्यों में लगा रही है। जहां-जहां इन की सरकारें हैं वहां ये इन कार्यक्रमों पर ध्यान नहीं दे रहे हैं और अपनी जनता को संतुष्ट करने के लिए गलत तरीके से प्रयास कर रहे हैं। अब बहुत सी सरकारें ओवर-ड्राफ्ट लेना चाहती हैं। मैं वित्त मंत्री जी से मांग करता हूं कि किसी भी परिस्थिति में राज्य वित्तीय अनुशासन नहीं मान रहे हैं उनको इजाजत न दी जाय।

आज का दिन सदन में किसानों की समस्याओं पर चर्चा करने तथा उनके निराकरण के लिए सुझाव देने के लिए था परन्तु मुझे दुःख है कि इस गंभीर समस्या पर किसानों की वकालत करने वाले विरोधी दल शोर शराबा मचा रहे हैं और किसानों के हितों की बात सदन में नहीं कहने दे रहे हैं। इससे सिद्ध होता है कि ये लोग किसानों की समस्या पर केवल घड़ियालू आंसू बहाना चाहते हैं, उनके

निराकरण में उनकी कोई रुचि नहीं है। वे केवल राजनैतिक लाभ लेना चाहते हैं और किसानों को गुमराह करना चाहते हैं।

आज एक गम्भीर घटना चंडीगढ़ में घट गई। लेकिन इनके चेहरे देखिए, ये हंस रहे हैं, गंभीरता का नाम नहीं है। यह केवल राजनैतिक लाभ प्राप्त करने के लिए दिखावा मात्र कर रहे हैं। इनको आजका इतिहासकार भी माफ नहीं करेगा।

MR. DEPUTY-SPEAKER : Mr. Panika, you can resume after lunch. The House now stands adjourned for lunch, to meet again at 2 p.m.

13. hrs.

The Lok Sabha adjourned for lunch, till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*]

RE DEATH OF SHRI V.N. TEWARY, M.P. (RAJYA SABHA)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : We are sorry.....(*Interruptions*)

MR. DEPUTY-SPEAKER : I will give a patient hearing if one member speaks at a time.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I will give you a patient hearing if one member speaks at a time.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I am prepared to listen.

(*Interruptions*)

SHRI SATYASADHAN CHAKRABORTY : You will agree

with me, Sir, something unprecedented happened today.

MR. DEPUTY-SPEAKER : Yes, Mr. Satish Agarwal ?

SHRI SATISH AGARWAL (Jaipur) : Please allow the Party leaders to make submissions to you one by one.

MR. DEPUTY-SPEAKER : I am prepared. One by one if they make submissions. I am prepared to listen. Who is making the statement first ? Shall I start from here ? All of you please sit down.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I will call one member at a time. Now, first CPI (M). You should not take much time.

SHRI SATYASADHAN CHAKRABORTY : Today, you will agree with me, that something unprecedented happened. A murder of a sitting Member of Parliament took place. We wanted an assurance from the Government that they would take steps and also we wanted that the House should be adjourned as a mark of respect to the Member of Parliament. Sir, it is very unfortunate that the ruling party did not agree to it. That is why we wanted to register our protest.

(*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : He is not making a statement of facts.

MR. DEPUTY-SPEAKER : Mr. Satyasadhan Chakraborty, if you want to narrate everything, you narrate the entire thing that took place for four hours in the House. Why do you stop at that ? Then what happened ? Go on.

DR. SUBRAMANIAM SWAMY (Bombay North-East) : What are you doing ?